## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/03/2017 AT 10.30 A.M.

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/18/2016

NAME OF THE PETITIONER(S)

: Industrial Venture Capital Limited

NAME OF THE RESPONDENT(S)

: Muthur Murugan Mills Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

CM /

REPRESENTATION BY WHOM

1. R. VIDHYAZHANKAR Counsel for Respondents
R. ASHOK KUMAR Counsel for Petitioners
T. N. BHOKKAR Counsel for Petitioners

For T. K. BHASKAR

## ORDER

Shri Keerthi Krishna, representing counsel for petitioner present. Shri R Ashok Kumar, counsel for respondents present. Counsel for petitioner sought time for submitting arguments since the senior counsel could not attend the Bench today.

At request time extended. Put up on 15.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)